

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (KOLKATA)

169, A.J.C Bose Road, Bamboo Villa, 7th Floor, KOLKATA-700014

Court No. : 1 Dated :24-04-2023 Time : 10:30

CORAM:

Hon'ble Sh. P. K. Choudhary, Judicial Member

Hon'ble Sh. K. Anpazhakan, Technical Member

Sl No.	APPEAL NO.	APPELLANT	Vs. RESPONDENT	REPRESENTATIVE	REMARKS
DEFECT MATTERS					
1	D/75036/2022	PROWESS INTERNATIONAL	Vs. Jamshedpur Comm'rate	IP/DR	
2	D/75037/2022	PRAKASH KUMAR	Vs. Jamshedpur Comm'rate	IP/DR	
3	D/75678/2022	KOLKATA(PREV)	Vs. Anil Industries	IP/DR	
4	D/75679/2022	KOLKATA(PREV)	Vs. Vijay Sajnani	IP/DR	
5	D/75680/2022	KOLKATA(PREV)	Vs. Narendra Lodaya	IP/DR	
6	D/76504/2019 ROA/75084/2023	RAJ KUMAR SULTANIA	Vs. Patna-I Comm'rate	IP/DR	
MISC. MATTERS					
7	C/MISC/75069/2023 C/77797/2018	KOLKATA(PORT)	Vs. Umbar Marketing Private Ltd	DR/IP	
8	E/EH/75439/2022 E/75731/2019	SHREE BRINDABAN ISPAT PVT LTD	Vs. Howrah Comm'rate	IP/DR	
9	C/MISC/75359/2022 C/75010/2021	-KOLKATA(PREV)	Vs. Shri Prabhash Kumar Jalan	DR/IP	
REGULAR MATTERS					
10	E/440/2009	M/S.HAZRA IRON WORKS.	Vs. Kol-III Comm'rate	IP/DR	
11	E/483/2009	M/S.GANGA RASAYANIE	Vs. Bolpur Comm'rate	IP/DR	

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12	E/175/2010	COMMISSIONER C EX- DIBRUGARH	. Vs.	M/S. DAISAJAN TEA ESTATE	DR/IP
13	E/70039/2013	GUWAHATI COMM'RATE	. Vs.	Daisajan Tea Estate	DR/IP
14	E/685/2010	M/S. HINDUSTAN COPPER LIMITED,	. Vs.	JSR Comm'rate	J. K. Singla/DR
15	E/686/2010	M/S. HINDUSTAN COPPER LTD,	. Vs.	JSR Comm'rate	J. K. Singla/DR
16	E/235/2011	ZEUS PLASTICS PRIVATE LIMITED,	. Vs.	CCE Kol I	IP/DR
17	E/791/2011	M/S. AMAR TRADERS LTD,	. Vs.	Kol III Comm'rate	IP/DR
18	E/900/2011	M/S. EAST INDIA HOLDING PVT.LTD,	. Vs.	Bolpur Comm'rate	IP/DR
19	E/75938/2022	DIAMOND BEVERAGES PVT LTD	. Vs.	-Kolkata South	IP/DR


Dy/Asst. Registrar (Appeal Bench)